TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No.1/Judicial/Misc./TDSAT/2024

1936 4

Dated: 13th February, 2025

NOTICE

It is informed to all the Advocates / parties that Hon'ble Mr. Subodh Kumar Gupta, Member-1 will only hold Court No.1 of this Tribunal on 13.02.2025 & 14.02.2025.

Desk Office

Copy to:

- 1 The Telecom Lawyers' Association, TDSAT.
- 2 The Registrar-cum-Principal Secretary, TDSAT.
- 3 The Director, TDSAT.
- 4 The Deputy Registrar, TDSAT.
- 5 The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
- 6 Notice Board.
- 7 TDSAT Website.